

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SANWARIYAJI BUSINESS VENTURES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sanwariyaji Business Ventures Private Limited
2.	Date of incorporation of corporate debtor	01 December 2011
3.	Authority under which corporate debtor is incorporated / registered	ROC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201RJ2011PTC037210
5.	Address of the registered office and principal office (if any) of corporate debtor	59, Mansarovar Colony Kalwar Road, Jhotwara, Jaipur, Rajasthan, India-302012
6.	Insolvency commencement date in respect of corporate debtor	22-01-2025
7.	Estimated date of closure of insolvency resolution process	21-07-2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vikas Khiyani IBBI/IPA-001/IP-P-02738/2022-2023/14194
9.	Address and e-mail of the interim resolution professional, as registered with the Board	910, 9 th Floor, Ajmera Sikova, Opposite Damodar Park, Nityanand Nagar, Ghatkopar West, Mumbai-400086 Cavikas.khiyani@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	910, 9 th Floor, Ajmera Sikova, Opposite Damodar Park, Nityanand Nagar, Ghatkopar West, Mumbai-400086 cirp.sanwariyaji2025@gmail.com
11.	Last date for submission of claims	05-02-2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottee (Home Buyers)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Aakriti Sood IBBI/IPA-002/IP-N01224/2022-2023/14221 contactaakritisood@gmail.com 2. Aman Vijay IBBI/IPA-001/IP-P-02831/2023-2024/14378 ipamanvijay@gmail.com 3. Abhishek Periwal IBBI/IPA-002/IP-N01305/2023-2024/14482 ipabhishek.work@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://www.ibbi.gov.in/home/downloads (b) https://www.ibbi.gov.in/insolvency-professional

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sanwariyaji Business Ventures Private Limited on 22nd January 2025.

The creditors of Sanwariyaji Business Ventures Private Limited, are hereby called upon to submit their claims with proof on or before **05th February 2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.



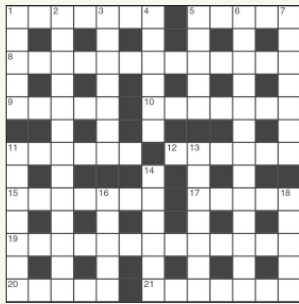
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class for Financial Creditors (Real Estate Allottee) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Vikas Khiyani
Interim Resolution Professional
Sanwariyaji Business Ventures Private Limited
IP Registration No. IBBI/PA-001/IP-P-02738/2022-2023/14194
AFA No: AA1/14194/02/311225/107421 - Validity Date: 31/12/2025
Date: 24-01-2025
Place: Mumbai

CROSSWORD 5583



- ACROSS**
- Practised diner at buffet (7)
 - 5sid backs company for record entertainment (5)
 - 8 Outlook splendid yet tense (6,7)
 - 9 Possibly arise in the conversation of caravaners? (5)
 - 10 Original place for holding races every four years (7)
 - 11 One may take it as a safe place (6)
 - 12 Greek deity replaced by French in Polish port (6)
 - 15 A parliamentary term? (7)
 - 17 Beginning working as a film actor (5)
 - 19 As a drudge mother I perform sink duty (4,2,4)
 - 20 Has a meal in readiness (5)
 - 21 Bill goes to the north gate (7)
- DOWN**
- 1 Unusual stiff arguments (5)
 - 2 More or less following a style (5,1,7)
 - 3 Dealing with someone with a complaint (7)
 - 4 Make extensive use of troops? (6)
 - 5 Classic headgear (5)
 - 6 Where an ambitious man puts his foot down (6,5)
 - 7 Australian bush (7)
 - 11 Continued to give the total in a rush? (7)
 - 13 Does old-fashioned scribbles (7)
 - 14 Lodge in temporary accommodation (6)
 - 16 Unusually solid images (5)
 - 18 Captured and shot (5)

Solutions Crossword 5582 Across: 1 Empty, 6 Monument, 9 Antix, 10 Exercise, 11 Grant, 12 Ash, 15 Slatan, 17 Bower, 18 Net, 23 Aaker, 24 Bush, 26 Genoa, 28 Anecdote, 27 Aside, 29 2 Mergals, 3 Triangle, 4 Coated, 5 Kuki, 6 Della, 7 Ethel, 12 Amp, 13 Oka, 14 Proceeds, 19 Footbath, 19 Shirts, 20 Break, 21 Aster, 22 Shade

OVER THE HEDGE by Michael Fry & T Lewis



CALVIN & HOBBES by Bill Watterson



MARVIN by Tom Armstrong



DAY TODAY

BY PETER VIDAL

- ARIES (Mar 21 - Apr 20)**
You can't win alone so you may as well team up with other independent souls and learn what you can. You are wrestling with tricky decisions, and the results could be exciting, if harsh. But then, as you know, you don't really get anything without extra effort.
- Taurus (Apr 21 - May 21)**
There is reason to expect a fulfilling, and enjoyable time, but only if you take a leap into the dark. The moment you succumb to doubts and questions, then the future may unravel. However, perhaps you should summon up the courage to ask suitable people for support.
- GEMINI (May 22 - June 21)**
You've a knack of smiling and keeping everyone happy, but perhaps at the cost of accepting that you won't get what you want. If you push too hard then you may only antagonise people whose affection and support you need. That's why extra subtlety is called for today.
- CANCER (July 22 - July 23)**
You may not be free to act as you want, but that doesn't mean that you can't safeguard your own interests financially and at work. It's a busy day, and one in which not to be distracted from your goals. If you're not satisfied with social engagements, then take the lead and make your own arrangements.
- LEO (July 24 - Aug 23)**
Something just isn't working out socially. It may be best to mix with people with whom you feel close and not to borrow with distant acquaintances. After all, you don't want to waste your time on those who may never see again.
- VIRGO (Aug 24 - Sep 23)**
Although you may not have any real reason to worry about anything, it takes a lot to deal with your secret fears. However, you can easily forget your woes by confessing all to family members or immersing yourself in a favourite hobby.
- LIBRA (Sep 24 - Oct 23)**
You are pleasant, and even certain combative influences may emerge on a sort of sharp and ready wit, perhaps a healthy burst of sarcasm. Short trips could prove surprisingly stimulating, and you may never know what lies around the next corner.
- SCORPIO (Oct 24 - Nov 23)**
Some people just don't know when to leave well alone. Others still imagine that they can run your life. How wrong they are. If they haven't learned that you are an independent soul, a time to consider changing your old friends for new ones.
- SAGITTARIUS (Nov 24 - Dec 22)**
This is a special time to make wishes and shape your destiny for the coming period. In about or college will be happy to hear from you, if you'll be flying high, and nobody will be able to stop you. Remember, the more you believe in yourself, then the better off you'll be.
- CAPRICORN (Dec 23 - Jan 20)**
A development that touches you deep in your heart may cause you to think again. If you are moved to make a generous gesture, then don't let anyone hold you back. Don't be afraid of being generous, for you have a perfect right to show off.
- AQUARIUS (Jan 21 - Feb 19)**
Family influences are friendly, so get the most out of any engagements and make up for any past rifts or misunderstandings. One friend or colleague will be happy to hear from you, if you've been wondering whether to get in touch, then go right ahead.
- PISCES (Feb 20 - Mar 20)**
Keep your personal plans flexible. Some people say that all you need to do is go with the flow, but you may rightly expect other people to be slightly out of touch with reality. Those who intrude on your private space will not be thanked.

JUMBLED WORDS

Given below are four jumbled words. Solve the jumbles to make proper words and move them to the respective squares below. Select the letters in the shaded squares and jumble them to get the answer for the given clue.

CSAEE **LUMINA**

ITVIS **AFFREG**

SUDOKU 5846

Difficulty Level 5s
Instructions: To solve a Sudoku puzzle, every digit from 1 to 9 must appear in each of the nine vertical columns, in each of the nine horizontal rows and in each of the nine boxes.

5	7	3	7					
2	6	4						
1	9		1	7	3			
8	3							
				9	7	6		
				1	9	8		
				5				

Difficulty Level
1s = Very easy; 2s = Easy; 3s = Medium; 4s = Hard; 5s = Very Hard; 6s = Genius

SOLUTION SUDOKU 5845

6	8	4	9	2	3	5	7	1
7	9	3	6	1	5	2	4	8
5	1	2	8	7	4	6	3	9
8	6	7	4	9	1	3	2	5
3	4	5	2	6	8	9	1	7
1	2	9	3	5	7	8	6	4
4	5	8	1	3	2	7	9	6
2	7	6	5	4	9	1	8	3
9	3	1	7	8	6	4	5	2

FORM A PUBLIC ANNOUNCEMENT

Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF SANWARIYAJI BUSINESS VENTURES PRIVATE LIMITED

Sl. No.	Name of the creditor	Address
1.	Name of corporate debtor	Sanwariya Business Ventures Private Limited
2.	Date of incorporation of corporate debtor	01 December 2011
3.	Authority under which corporate debtor is incorporated / registered	ROC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40301RJ2011PT0037230
5.	Address of the registered office and principal office (if any) of corporate debtor	50, Monaraja Colony Kalka Road, Jaipur, Rajasthan, India-302012
6.	Insolvency commencement date in respect of corporate debtor	22/01/2025
7.	Estimated date of closure of insolvency resolution process	21/07/2025
8.	Name and registration number of the Insolvency professional acting as interim resolution professional	Vikas Khajnar BB/INP/002/INP/02738/2022/2023/14194
9.	Address and email of the interim resolution professional, as registered with the Board	910, 9th Floor, Ajmera Skwara, Opposite Damodar Park, Nityanand Nagar, Ghatopast West, Mumbai-400086 Csk@vikaskhajar.com
10.	Address and email to be used for correspondence with the interim resolution professional	910, 9th Floor, Ajmera Skwara, Opposite Damodar Park, Nityanand Nagar, Ghatopast West, Mumbai-400086 vkhajnar@icri2025@gmail.com
11.	Last date for submission of claims	05-02-2025
12.	Classes of creditors, if any, under clause (b) of section 23, ascertained by the interim resolution professional	Real Estate Agents (Home Buyers)
13.	Name of Insolvency Professionals identified to act as Authorised Representative of creditors in class (Three names for each class)	1. Ajeet Sood BB/INP/002/INP/02224/2023/2023/14221 soodaj@icri2025@gmail.com 2. Aman Vija BB/INP/002/INP/02683/2023/2024/14378 vija@icri2025@gmail.com 3. Anshu Patek BB/INP/002/INP/02135/2023/2024/14482 anshu@icri2025@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives, as available at:	(a) https://www.icri2025.in/home/downloads (b) https://www.icri2025.in/insolvency/professional

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sanwariya Business Ventures Private Limited on 22nd January 2025. The creditors of Sanwariya Business Ventures Private Limited are hereby called upon to submit their claims with proof in electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three Insolvency Professionals listed against entry No. 13 to act as authorized representative of the class for Financial Creditors (Real Estate Agents) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties. Date: 24-01-2025 Place: Mumbai

Vikas Khajnar
Interim Resolution Professional
Sanwariya Business Ventures Private Limited
ICR/INP/002/INP/02738/2022/2023/14194
AFA No. 14194/02/31/12/23/10721-VARJN-0238-31/12/2025

FORM A PUBLIC ANNOUNCEMENT

Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF SHRINATHJI BUSINESS VENTURES PRIVATE LIMITED

Sl. No.	Name of the creditor	Address
1.	Name of corporate debtor	Sanwariya Business Ventures Private Limited
2.	Date of incorporation of corporate debtor	03 December 2011
3.	Authority under which corporate debtor is incorporated / registered	ROC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40301RJ2011PT0037227
5.	Address of the registered office and principal office (if any) of corporate debtor	171, Other Campus Etn, Sher Road, Jaipur, Rajasthan, India- 302021
6.	Insolvency commencement date in respect of corporate debtor	22/01/2025
7.	Estimated date of closure of insolvency resolution process	21/07/2025
8.	Name and registration number of the Insolvency professional acting as interim resolution professional	Vikas Khajnar BB/INP/002/INP/02738/2022/2023/14194
9.	Address and email of the interim resolution professional, as registered with the Board	910, 9th Floor, Ajmera Skwara, Opposite Damodar Park, Nityanand Nagar, Ghatopast West, Mumbai-400086 Csk@vikaskhajar.com
10.	Address and email to be used for correspondence with the interim resolution professional	910, 9th Floor, Ajmera Skwara, Opposite Damodar Park, Nityanand Nagar, Ghatopast West, Mumbai-400086 vkhajnar@icri2025@gmail.com
11.	Last date for submission of claims	05-02-2025
12.	Classes of creditors, if any, under clause (b) of section 23, ascertained by the interim resolution professional	Real Estate Agents (Home Buyers)
13.	Name of Insolvency Professionals identified to act as Authorised Representative of creditors in class (Three names for each class)	1. Ajeet Sood BB/INP/002/INP/02224/2023/2023/14221 soodaj@icri2025@gmail.com 2. Aman Vija BB/INP/002/INP/02683/2023/2024/14378 vija@icri2025@gmail.com 3. Anshu Patek BB/INP/002/INP/02135/2023/2024/14482 anshu@icri2025@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives, as available at:	(a) https://www.icri2025.in/home/downloads (b) https://www.icri2025.in/insolvency/professional

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shrinathji Business Ventures Private Limited on 22nd January 2025. The creditors of Shrinathji Business Ventures Private Limited are hereby called upon to submit their claims with proof in electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three Insolvency Professionals listed against entry No. 13 to act as authorized representative of the class for Financial Creditors (Real Estate Agents) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties. Date: 24-01-2025 Place: Mumbai

Vikas Khajnar
Interim Resolution Professional
Shrinathji Business Ventures Private Limited
ICR/INP/002/INP/02738/2022/2023/14194
AFA No. 14194/02/31/12/23/10721-VARJN-0238-31/12/2025

FEDBACK FEDBACK FINANCIAL SERVICES LTD.

Unit no.: 1101, 11th Floor, Cignus, Plot No. 71A, Powai, Pascoli, Mumbai - 400 087

DEMAND NOTICE

The below mentioned Borrower and Co-Borrower (collectively referred as "Borrowers") mortgaged their immovable property (secured) to Feedback Financial Services Limited (hereinafter referred to as "Feedback") and availed the loan. The said loan is classified as Non-performing Asset on 01-01-2025 because the Borrowers have failed to repay the loan amount. In this connection Feedback has issued a Demand Notice on 19-01-2025 under Section 13(1) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. The details are published here as an alternative service under Section 13(2) and Rule 3(1) of the Security Interest (Enforcement) Rules, 2002. You are requested to repay the amount mentioned in the Demand Notice and the accompanying interest within 60 days of the publication of this notice. In case of failure to do so, the signatory shall take such appropriate action under Section 13(4) of the Act to the said property to safeguard the interest of the Feedback.

The Demand Notice Number, Borrowers, Demand Notice sent under Section 13(1), amount requested and details of immovable property are given below.

Sl. No.	Name of the Borrower / Co-Borrower	Description of Secured Assets / Mortgage Property	Dt. of Demand Notice U/s 13(2) & Total Dts.
1.	LAN - FEDSHAST0511707 1. MR. SHIMBHU DAXAL (BORROWER) R/O - MR. KANAR RAO - DOOTO K DHANI, ITAWA BHOPAL JAJPUR, RAJASTHAN - 303804	Property 1 Allotment Registration No. 3230/L, issued by Adarsh Anupura Chimpangura Gram Nirman Sahkari Samiti Limited for Shop No. - 4, Itawa Bhogpi, Laxmi Vihar - II, Tehsil - Chomu, District Jaipur, Rajasthan, and the area is bounded as under - On or towards North - Shop No. 5 On or towards East - Road On or towards South - Shop No. 6 On or towards West - Other's Plot	Date: 19-01-2025 Rs. 22,11,644.50/- Rupees Twenty Two Lakhs Four and Fifty Five Paisas Only NPA Date: 04.01.2025
	2. MRS. ASHA KUMARI CHOPRA (CO-BORROWER) R/O - MR. SHIMBHU DAXAL R/O - DOOTO K DHANI, ITAWA BHOPAL JAJPUR, RAJASTHAN - 303804	Property 2 Allotment Registration No. 3230/L, issued by Adarsh Anupura Chimpangura Gram Nirman Sahkari Samiti Limited for Shop No. - 5, Itawa Bhogpi, Laxmi Vihar - II, Tehsil - Chomu, District Jaipur, Rajasthan, and the area is bounded as under - On or towards North - Shop No. 6 On or towards East - Road On or towards South - Shop No. 4 On or towards West - Other's Plot	
	PROPERTY 3 Allotment Registration No. 3230/L, issued by Adarsh Anupura Chimpangura Gram Nirman Sahkari Samiti Limited for Shop No. - 6, Itawa Bhogpi, Laxmi Vihar - II, Tehsil - Chomu, District Jaipur, Rajasthan, and the area is bounded as under - On or towards North - Shop No. 7 On or towards East - Road On or towards South - Shop No. 5 On or towards West - Other's Plot		

The Borrowers are hereby advised to comply with the Demand Notice (NR/IS) and to pay the demand amount mentioned therein and herein above within 60 days from the date of this publication together with applicable interest, additional interest, bounce charges, cost and expenses of the date of realization of payment. The Borrowers may note that Feedback is restricted / prohibited from disposing of or dealing with the secured assets or transferring by way of sale, lease or otherwise (other than in the ordinary course of business) any of the secured assets, without prior written consent of Feedback and non-compliance with the above is an offence punishable under Section 13(4) of the Act. The Demand Notice issued by Feedback is available with the undersigned and the Borrowers (if any) who desire, can collect the same from the undersigned any working day during normal office hours.

DATE: 25-01-2025
PLACE: Jaipur

66/
Sd/-
Feedback Financial Services Ltd

JANA SMALL FINANCE BANK

Registered Office: The Fairway, Ground & 1st Floor, Survey No.101, 11/2 & 12/2B, Off Domlur, Koramangala Inner Ring Road, Next to EGL Business Park, Chaitanyashanti, Bangalore-560091 | Branch Office: G-2, Ground Floor, Green House, Plot No.-O-15, Ashok Marg, C-Scheme, Jaipur-302001.

EAUCTION NOTICE

PUBLIC NOTICE FOR SALE THROUGH E-AUCTION UNDER THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT (SARFAESI) ACT, 2002. READ WITH PROVISIO RULE 6(a) & 9 OF SECURITY INTEREST (ENFORCEMENT) RULES, 2002.

The undersigned as authorized officer of Jana Small Finance Bank Limited has taken possession of the following property in exercise of powers conferred under section 13(4) of the SARFAESI ACT. The Borrower in possession and public at large are informed that online auction (e-auction) of the property in the below mentioned account for realization of dues of the Bank will be held on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" on the date as prescribed as here under:

Sr. No.	Loan Account No.	Name of Original Borrower / Co-Borrower	Date of Issuance	Date of Possession	Present Outstanding balance as on 23.01.2025	Date & Time of Inspection of the property	Reserve Price INR	Earnest Money Deposit (EMD) INR	Date & Time of E-Auction	Last Date & Place for Submission of Bid
1	3079420000652	1) Mr. Aji, So. Rajak (Applicant), 2) Mr. Rajak, So. Mr. Bands (Co-Aplicant)	05-09-2024	25-11-2024	Rs.61,479.80 (Rupees Sixty One Thousand Four Hundred and Eighty Paise Only)	13.02.2025 11:00 AM	Rs.4,32,000/- (Rupees Four Lakh Thirty Two Thousand Only)	Rs.43,200/- (Rupees Four Thousand Two Hundred Only)	17-02-2025 @ 10 AM	15.02.2025 before 05:00 PM. Jana Small Finance Bank Limited, Branch Office: G-2, Ground Floor, Green House, Plot No.-O-15, Ashok Marg, C-Scheme, Jaipur-302001.

Details of Secured Assets: All that piece and parcel of the immovable property bearing "Agricultural Chak Lakha No.231, Plot No.101, Shiv Vatika Yojana, Village Melawas, Talwar, District Jodhpur, Rajasthan, area being 88.88 Sq.yd. Owned by Mr. Aji, So. Rajak. Bounded as: East: Road, West: Plot No.100, South: Plot No.102.

The properties are being held on "AS IS WHERE IS BASIS" & "AS IS WHAT IS BASIS" and the E-Auction will be conducted "On Line". The auction will be conducted through the approved service provider M/s. e-Closure at the web portal <https://bankauctions.in> & www.foreclosureindia.com. For more information and for details, help, procedure and online training on e-auction, prospective bidders may contact M/s. e-Closure, Contact: Mr. Utkarsh Adesh Contact Number: 9951819064. Email: info@bankauctions.in, adesh@bankauctions.in.

For further details on terms and conditions to take part in e-auction proceedings and any for any query relating to property held by Jana Small Finance Bank Authorized officers Mr. Anurag Shukla (Mob. No.8099655590), Mr. Ranjan Nakh (Mob. No.8362915633). To the best of knowledge and information of the Authorized Officer, there are no encumbrances on the properties. However the intending bidders should make their own independent inquiries regarding the encumbrances, title of property put on prior to submitting their bid. No conditional bid will be accepted. This is a notice to the above named borrower/ Guarantor's Mortgagees about a scheduled sale for the mortgaged properties. The Borrower/ Guarantor/ Mortgagee are hereby notified to pay the sum as mentioned above along with up to date interest and ancillary expenses before the date of auction, failing which the property will be sold and balance dues if any will be recovered with interest and cost.

Date: 25.01.2025, Place: Rajasthan Sd/- Authorized Officer, Jana Small Finance Bank Limited

JANA SMALL FINANCE BANK

Registered Office: The Fairway, Ground & 1st Floor, Survey No.101, 11/2 & 12/2B, Off Domlur, Koramangala Inner Ring Road, Next to EGL Business Park, Chaitanyashanti, Bangalore-560091 | Branch Office: G-2, Ground Floor, Green House, Plot No.-O-15, Ashok Marg, C-Scheme, Jaipur-302001.

EAUCTION NOTICE

PUBLIC NOTICE FOR SALE THROUGH E-AUCTION UNDER THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT (SARFAESI) ACT, 2002. READ WITH PROVISIO RULE 6(a) & 9 OF SECURITY INTEREST (ENFORCEMENT) RULES, 2002.

The undersigned as authorized officer of Jana Small Finance Bank Limited has taken possession of the following property in exercise of powers conferred under section 13(4) of the SARFAESI ACT. The Borrower in possession and public at large are informed that online auction (e-auction) of the property in the below mentioned account for realization of dues of the Bank will be held on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" on the date as prescribed as here under:

Sr. No.	Loan Account No.	Name of Original Borrower / Co-Borrower	Date of Issuance	Date of Possession	Present Outstanding balance as on 23.01.2025	Date & Time of Inspection of the property	Reserve Price INR	Earnest Money Deposit (EMD) INR	Date & Time of E-Auction	Last Date & Place for Submission of Bid
1	3079420000652	1) Mr. Aji, So. Rajak (Applicant), 2) Mr. Rajak, So. Mr. Bands (Co-Aplicant)	05-09-2024	25-11-2024	Rs.61,479.80 (Rupees Sixty One Thousand Four Hundred and Eighty Paise Only)	13.02.2025 11:00 AM	Rs.4,32,000/- (Rupees Four Lakh Thirty Two Thousand Only)	Rs.43,200/- (Rupees Four Thousand Two Hundred Only)	17-02-2025 @ 10 AM	15.02.2025 before 05:00 PM. Jana Small Finance Bank Limited, Branch Office: G-2, Ground Floor, Green House, Plot No.-O-15, Ashok Marg, C-Scheme, Jaipur-302001.

Details of Secured Assets: All that piece and parcel of the immovable property bearing "Agricultural Chak Lakha No.231, Plot No.101, Shiv Vatika Yojana, Village Melawas, Talwar, District Jodhpur, Rajasthan, area being 88.88 Sq.yd. Owned by Mr. Aji, So. Rajak. Bounded as: East: Road, West: Plot No.100, South: Plot No.102.

The properties are being held on "AS IS WHERE IS BASIS" & "AS IS WHAT IS BASIS" and the E-Auction will be conducted "On Line". The auction will be conducted through the approved service provider M/s. e-Closure at the web portal <https://bankauctions.in> & www.foreclosureindia.com. For more information and for details, help, procedure and online training on e-auction, prospective bidders may contact M/s. e-Closure, Contact: Mr. Utkarsh Adesh Contact Number: 9951819064. Email: info@bankauctions.in, adesh@bankauctions.in.

For further details on terms and conditions to take part in e-auction proceedings and any for any query relating to property held by Jana Small Finance Bank Authorized officers Mr. Anurag Shukla (Mob. No.8099655590), Mr. Ranjan Nakh (Mob. No.8362915633). To the best of knowledge and information of the Authorized Officer, there are no encumbrances on the properties. However the intending bidders should make their own independent inquiries regarding the encumbrances, title of property put on prior to submitting their bid. No conditional bid will be accepted. This is a notice to the above named borrower/ Guarantor's Mortgagees about a scheduled sale for the mortgaged properties. The Borrower/ Guarantor/ Mortgagee are hereby notified to pay the sum as mentioned above along with up to date interest and ancillary expenses before the date of auction, failing which the property will be sold and balance dues if any will be recovered with interest and cost.

Date: 25.01.2025, Place: Rajasthan Sd/- Authorized Officer, Jana Small Finance Bank Limited

IDFC FIRST Bank Limited

(erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC FIRST Bank Limited)

AMRUT BAHADUR, JAGTIPURA, JAIPUR, RAJASTHAN-302025, AND BOUNDARY ROAD, BOUNDERIA, JAIPUR, RAJASTHAN-302025.

Registered Office: KRM Towers, 8th Floor, Harrington Road, Chetpet, Chennai-600031. Tel. +91 44 4584 4000 | Fax: 91 44 4584 4022

Notice under Section 13 (2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

The following borrowers and co-borrowers available below mentioned secured loans from IDFC FIRST Bank Limited (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC FIRST Bank Limited) The loans of the below-mentioned borrowers and co-borrowers have been secured by the mortgage of their respective properties. As they have failed to adhere to the terms and conditions of the respective loan agreements and had become irregular, their loans were classified as NPA as per the RBI guidelines. Amounts due by them to IDFC FIRST Bank Limited (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC FIRST Bank Limited) are mentioned as per respective notices issued more particularly described in the following table and further interest on the said amounts shall also be applicable and the same will be charged as per contractual rates with effect from their respective dates.

Sr. No.	Loan Account No.	Type of Loan	Section 13 (2) Notice Date	Outstanding amount as per Section 13 (2) Notice
1	13562983 & 19913839	LOAN AGAINST PROPERTY	07, 12, 2024	27,67,398.24

NAME OF BORROWERS AND CO-BORROWERS : 1.AMIRISH SHARMA 2.SHRI VINAYAK LIFE CARE 3.SHVIETA MISHRA

PROPERTY ADDRESS : ALL THAT PIECE AND PARCEL OF PLOT NO. D-30, ADAMESWAR 272.22 SQ. YDS. SCHEME 'KUSUM BHAWI', JAGTIPURA, AMRUT BAHADUR, RAJASTHAN-302025, AND BOUNDERIA ROAD, BOUNDERIA, JAIPUR, RAJASTHAN-302025, AND BOUNDERIA ROAD, BOUNDERIA, JAIPUR, RAJASTHAN-302025.

ESTATE PLOT NO.-D-31, WEST PLOT NO.-D-29, NORTH-30, 30' WIDE ROAD, PLOT NO.-D-27

You are hereby called upon to pay the amounts to IDFC FIRST Bank Limited (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC FIRST Bank Limited) as per the details shown in the above table with contracted rate of Interest therefrom from their respective dates and other costs, charges etc., within 60 days from the date of this publication, failing which the undersigned shall be constrained to initiate proceedings, under Section 13 (1) of the Act and section 14 of the SARFAESI Act, against the mortgaged properties mentioned hereinafter realizing the amount due to IDFC FIRST Bank Limited (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC FIRST Bank Limited). Further you are prohibited under Section 13 (1) of the said Act from transferring the said secured assets either by way of sale/lease or otherwise.

Date : 25.01.2025 IDFC FIRST Bank Limited (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC FIRST Bank Limited)

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